

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
STARRED QUESTION NO.105  
TO BE ANSWERED ON 03.03.2016**

**IMPORT OF POWER**

**†\*105. SHRI KAPIL MORESHWAR PATIL:  
SHRI GANESH SINGH:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government is importing electricity from neighbouring countries and if so, the details thereof;**
- (b) the names of power companies of neighbouring countries which are supplying electricity to the country;**
- (c) the terms and conditions of the agreement entered into with these companies;**
- (d) whether the Government also proposes to explore the possibilities to import/export power from some of the neighbouring countries; and**
- (e) the steps being taken to ensure supply of cheap power to the consumers?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL AND NEW & RENEWABLE ENERGY**

**( SHRI PIYUSH GOYAL )**

**(a) to (e) : A Statement is laid on the Table of the House.**

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## STATEMENT

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 105 TO BE ANSWERED IN THE LOK SABHA ON 03.03.2016 REGARDING IMPORT OF POWER.**

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**(a) : Presently, India imports around 1542 MW power from hydro stations located in Bhutan i.e. from Tala (1020 MW), Chukha (336 MW); Kurichhu (60 MW) and Dagachu (126 MW).**

**(b) : Two companies, namely, the Druk Green Power Corporation (DGPC), a Royal Government of Bhutan Undertaking owning Tala HPS, Chukha HPS, Kurichhu HPS and Dagachu Hydro Power Corporation (DHPC), a Joint Venture of DGPC and Tata Power Company Limited (India) are supplying power to India.**

**(c) : Salient features of Indo-Bhutan agreement entered into with DGPC and DHPC as furnished by respective nodal agencies i.e. Power Trading Corporation of India Limited and TPTCL (Tata Power Trading Company Limited) are given at Annex – I & II respectively.**

**(d) : Yes, Madam.**

**(e) : Majority of Power imported from Bhutan is under bilateral agreement between Government of Bhutan and Government of India. The tariff is negotiated by the Government to ensure supply of cheap imported power to the consumers.**

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**ANNEX REFERRED TO IN PART (c) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 105 TO BE ANSWERED IN THE LOK SABHA ON 03.03.2016 REGARDING IMPORT OF POWER.**

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**A. Salient Features of Indo – Bhutan Agreement**

The Power supply Agreements (PPA) between PTC India Limited and Government of Bhutan are governed by the umbrella Agreement signed between the two Countries.

<u>Features</u>	<u>Details</u>
<b>Billing</b>	<b>Monthly</b>
<b>Date of raising bills</b>	<b>By 10th Day of succeeding Month</b>
<b>Payment</b>	<b>Within 30-45 days (Due Date)</b>
<b>Surcharge</b>	<b>1% per month beyond due date</b>
<b>Currency</b>	<b>In Indian Rupee</b>
<b>Dispute</b>	<b>To be settled mutually within 90 days else shall be referred to both the Governments</b>
<b>Taxes, Duties, cess, etc.</b>	<b>No taxes applicable</b>

1. **Parties to the agreement :- PTC and Royal Government of Bhutan (RGoB); for the projects Tala HEP, Kurichhu HEP and Chhukha HEP.**

2. **Date of signing of agreement and its validity period :-**

**Chhukha HEP (336 MW):- Date of signing of PPA- 31st August 2002; Validity - 15 Years**

**Kurichhu HEP (60 MW):- Date of signing of PPA- 31st August 2002; Validity - 25 Years**

**Tala HEP (1020 MW):- Date of signing of PPA- 27th September 2006; Validity - 35 Years**

3. **Rates :- Present Power Purchase Tariff are as given below:**

- **Chhukha Hydro Project: Rs. 2.25 /kWh**
- **Kurichhu Hydro Project: Rs. 1.98 /kWh**
- **Tala Hydro Project: Rs.1.98 /kWh**

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## **ANNEX-II**

### **ANNEX REFERRED TO IN PART (c) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 105 TO BE ANSWERED IN THE LOK SABHA ON 03.03.2016 REGARDING IMPORT OF POWER.**

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#### **B. Salient features of Tata Power Trading Company Limited (TPTCL) agreement with Dagachhu Hydro Power Corporation (DHPC), Bhutan.**

##### **(i) Names of power companies of neighbouring countries which are supplying electricity to the country:**

**(a) Tata Power Trading Company Limited (TPTCL) is procuring power from 126 MW hydroelectric project of Dagachhu Hydro Power Corporation (DHPC), Bhutan.**

**(b) Tata Power Company Limited holds 26% equity share in the project and the rest is held by Royal Govt. of Bhutan (RoGB)**

##### **(ii) The terms and conditions of the agreement entered into with these companies:**

**(a) The power is procured by TPTCL from DHPC at pre-determined mutually agreed tariff.**

**(b) The agreement was signed on 25<sup>th</sup> June 2008 and is valid for a period of 25 years from the Commercial Operation Date (i.e. 25 years from 15<sup>th</sup> March 2015)**

**(c) The entire power received from DHPC is being sold exclusively to Indian beneficiaries**

**(d) Scheduling, dispatch, energy accounting etc. is being done in line with prevailing regulations/Grid Code/CERC order**

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